(d) with a view to contain the deficit in the oil pool account, the Government have taken a number of measures such as moving product prices towards import parity and gradual phasing out of subsidy on petroleum products.

## Disinvestment of some OIL PSUs

85. SHRI ANANTRAY DEVSHANKER DAVE: SHRI PRAFUL PATEL:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether it is a fact that Government have taken a decision to go ahead with disinvestment of some oil public sector units;
  - (b) if so, the details thereof;
- (c) whether it is also a fact that his Ministry has opposed the decision of Government in this regard; and
- (d) if so, the details thereof and whether his Ministry was not consulted prior to this decision?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIE. PONNUSWAMY): (a) to (d) Government has decided to disinvest upto 10% of equity in Indian Oil Corporation (OIC) during the current financial year after the restructuring of stand-alone refining companies is completed. The decision has been taken in consultation with Ministry of Petroleum and Natural Gas.

## Payment by ONGC to Andhra Government

86. DR. DASARI NARAYANA RAO: DR. Y. LAKSHMI PRASAD:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether Oil and Natural Gas Commission is to pay Andhra Pradesh Government for construction of Bridge on Vishist river between Yanum and Yedhurulanka; and
  - (b) by when the amount is likely to be released?